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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1470/95.

Date of Order: 4-12-95.

Between:

G.Surender.

..

Applicant.

and

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist. Dept.of Telecommunications,
Govt.of India, Karimnagar.A.P.1
3. The Sub Divisional Officer(Telecom)
Karimnagar Sub Division,
Dept.of Telecommunications, Karimnagar-1.

.. Respondents.

For the Applicant: Mr. P.Naveen Rao, Advocate.

For the Respondents: Mr.N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission. List on 31-1-1996.

For reply in the meanwhile.

The applicant should be re-engaged if there is work in future in preference to freshers, Until further orders.

[Signature]
Deputy Registrar(J)CC

To

1. The Chief General Manager, Telecommunications,
A.P.Circle, Dept.of Telecommunications,
Govt.of India, Hyderabad.
Dept.of Telecommunications, Karimnagar Dist.
3. The Sub Divisional Officer(Telecom)
Karimnagar Sub Division, Dept.of Telecommunications,
Karimnagar-1.
4. One copy to Mr.P.Naveen Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm

*P. J. Ram P.
6/12/95*

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CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI
VICE CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN :M(A)

DATED: 4-12-1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

O.A.No. 1470/95 in

T.A.No. (W.P.No.)

NBA

Admitted and Interim directions
Issued.

list on 31/1/96

Allowed.

Disposed of with directions.

Dismissed.

for admission

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

6/12/95

pym.

